

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHII

Execution Application No. 22/2025

In

Original Application No. 171/2024

IN THE MATTER OF:

News item titled "Paint factory fire in Delhi's Alipur claims 11 lives, 4 injured" published in The Times of India dated 16.02.2024

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New Delhi

10.04.2026

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STATUS REPORT

ON BEHALF OF THE SUB-DIVISIONAL MAGISTRATE, NARELA

1. That the present Status Report is being filed in continuation of the earlier Status Report and in compliance with the directions passed by this Hon'ble Tribunal from time to time
2. That it is respectfully submitted that, in compliance with the directions of this Hon'ble Tribunal, a detailed proposal regarding disbursement of the balance compensation in the present matter was submitted before the Hon'ble Chief Minister. Certain clarifications were sought thereon, pursuant to which the file was returned to this office with observations necessitating further examination at the departmental level.
3. That after due consideration and incorporation of the requisite clarifications, the file was resubmitted before the Hon'ble Chief Minister for kind consideration and to approve the disbursement of balance compensation.
4. That the Hon'ble Chief Minister of Delhi has been pleased to accord approval to the aforesaid proposal regarding the disbursement of balance compensation in the instant matter in compliance of the order of this Hon'ble Tribunal
5. That, all necessary steps shall be undertaken for disbursement of the compensation in a time-bound and expeditious manner preferably within 01 month



6. That the present status report is being filed bona fide, in good faith, without any suppression or concealment of material facts, and in the interest of justice.
7. That it is humbly prayed that present status report may kindly be taken on record.



*Aditya*  
(Aditya Kumar Jha) 10/4/2020  
Sub-Divisional Magistrate, Narela  
District Outer North